



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,26th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 2 i.e. ORIGINAL COURT NO. 2.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>OTHER MATTERS</b>				
14	I.A.(Civil)/1366/2020 (ORDERS), (PART-HEARD) in WP(C)/909/2020 <b>WITH</b> WP(C)/909/2020	AMAR SHEEL AND 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MR. K M MAHANTA	SC, ELEM. EDU ASSTT.S.G.I.
		AMAR SHEEL AND 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MR. K M MAHANTA MR B M DEKA	SC, ELEM. EDU ASSTT.S.G.I.
15	WP(C)/854/2020 <b>WITH</b> WP(C)/857/2020	ABDUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, ELEM. EDU
16	WP(C)/857/2020 <b>WITH</b> WP(C)/858/2020	RAJASREE BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N D SARMA MR. P K SHARMA	SC, ELEM. EDU
17	WP(C)/858/2020 <b>WITH</b> WP(C)/898/2020	PARIS DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N D SARMA MR. P K SHARMA	SC, ELEM. EDU
18	WP(C)/898/2020 <b>WITH</b> WP(C)/899/2020	ABUL KALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR H ROHMAN	SC, ELEM. EDU
19	WP(C)/899/2020 <b>WITH</b> WP(C)/900/2020	RANJU KAKATI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
20	WP(C)/900/2020 <b>WITH</b> WP(C)/901/2020	SABRINA AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
21	WP(C)/901/2020 <b>WITH</b> WP(C)/903/2020	BORNALEE BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR H ROHMAN	SC, ELEM. EDU
22	WP(C)/903/2020	MANIK ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU

23	<b>WITH</b> WP(C)/905/2020	SMT. MOUSUMI DEURI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
24	<b>WITH</b> WP(C)/935/2020	NIRANJAN BORDOLOI AND 30 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	R DEKA MR. S S GOSWAMI	SC, EDU
25	<b>WITH</b> WP(C)/964/2020	BHANITA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR H ROHMAN	SC, ELEM. EDU
26	<b>WITH</b> WP(C)/971/2020	RUMI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU ASSTT.S.G.I.
27	<b>WITH</b> WP(C)/978/2020	MONICA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, ELEM. EDU
28	<b>WITH</b> WP(C)/1008/2020	DIPIKA KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N D SARMA MR. P K SHARMA	SC, ELEM. EDU
29	<b>WITH</b> WP(C)/1011/2020	REJINA SULTANA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD	SC, ELEM. EDU
30	<b>WITH</b> WP(C)/1015/2020	NAVAYOTI KONWAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	SC, ELEM. EDU ASSTT.S.G.I.
31	<b>WITH</b> WP(C)/1016/2020	BANYASHREE THAKUR AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM MS. R BORA	SC, ELEM. EDU
	<b>WITH</b> I.A.(Civil)/1372/2020 <b>in</b> WP(C)/1016/2020	BANYASHREE THAKUR AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MR. K M MAHANTA	SC, ELEM. EDU ASSTT.S.G.I.
32	<b>WITH</b> WP(C)/1017/2020	MOSHAROF ALOM AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS N NATH MR. M DUTTA	SC, ELEM. EDU GA, ASSAM
33	<b>WITH</b> WP(C)/1018/2020	NAYAN JYOTI SARMA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MS N BEGUM MRS. R BORAH MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU
	<b>WITH</b> I.A.(Civil)/1375/2020 <b>in</b> WP(C)/1018/2020	NAYAN JYOTI SARMA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, ELEM. EDU ASSTT.S.G.I.
34	<b>WITH</b> WP(C)/1024/2020	DIPAK KUMAR ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M DUTTA MR. P A AHMED MR A U AHMED	SC, ELEM. EDU GA, ASSAM

35	<b>WITH</b> WP(C)/1092/2020	DIPALI BARUAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. H NATH MR. S BORTHAKUR MR. D GOGOI MR. D CHUTIA	SC, ELEM. EDU MR. K K PARASAR ASSTT.S.G.I.
36	<b>WITH</b> WP(C)/1122/2020	SANKAR MEDHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS A BEGUM MS F INTAZ	SC, EDU ASSTT.S.G.I.
37	<b>WITH</b> WP(C)/1183/2020	AFZALUR RAHMAN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	SC, ELEM. EDU
38	<b>WITH</b> WP(C)/1199/2020	UJJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P A AHMED MR. S ISLAM	SC, ELEM. EDU GA, ASSAM
39	<b>WITH</b> WP(C)/1204/2020	RUPASHRI PATOWARY AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS R BEGUM MR N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU
40	<b>WITH</b> WP(C)/1207/2020	NITYA NANDA PHUKAN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS R BEGUM MR N AHMED MR R A AHMED MR. S K M ALOMGIR MR M AHMED	SC, ELEM. EDU
41	<b>WITH</b> WP(C)/1214/2020	BHUBAN DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MR. N SAIKIA	SC, ELEM. EDU ASSTT.S.G.I.
42	<b>WITH</b> WP(C)/1229/2020	DIPANKAR HAZARIKA AND 47 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A DEKA MR. R BORUAH	SC, ELEM. EDU
43	<b>WITH</b> WP(C)/1233/2020	ANJU DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
44	<b>WITH</b> WP(C)/1239/2020	ARUP KUMAR HAZARIKA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. D GOGOI MR. D CHUTIA	SC, ELEM. EDU ASSTT.S.G.I.
45	<b>WITH</b> WP(C)/1246/2020	TASMIN SULTANA AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, ELEM. EDU ASSTT.S.G.I.
46	<b>WITH</b> WP(C)/1288/2020	TENZING BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, ELEM. EDU
47	<b>WITH</b> WP(C)/1290/2020	DEBAJIT SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	SC, ELEM. EDU
48	<b>WITH</b> WP(C)/1317/2020	FARIDA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P U AHMED MR A HUSSAIN MR. B U LASKAR	SC, ELEM. EDU GA, ASSAM
49	<b>WITH</b> WP(C)/1330/2020	DIPALI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B BURAGOHAIN MR J P KACHARI MR. L K SINGH	SC, EDU

50	<b>WITH</b> WP(C)/1349/2020	SHAHAB UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K BHUYAN MS S DAS	SC, ELEM. EDU
51	<b>WITH</b> WP(C)/1363/2020	SUTRIPTI MUKHARJEE AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P A AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM
52	<b>WITH</b> WP(C)/1368/2020	RIJU CHUTIA AND 30 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B PRASAD MR. S HANDIQUE	SC, EDU ASSTT.S.G.I.
53	<b>WITH</b> WP(C)/1380/2020	SEEMA CHANGMAI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BORAH MR. H MAZUMDER MR. H S BARUAH	SC, EDU ASSTT.S.G.I.
54	<b>WITH</b> WP(C)/1418/2020	ASHISH CHAKRABORTY AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU ASSTT.S.G.I.
55	<b>WITH</b> WP(C)/1422/2020	MAHENDRA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI R. ALI	SC, ELEM. EDU SC, SSA
56	<b>WITH</b> WP(C)/1467/2020	KRISHNA ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N AHMED MR. P A AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM
57	<b>WITH</b> WP(C)/1565/2020	SANKAR KUMAR ROY AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	SC, ELEM. EDU SC, PERSONAL DEPT.
58	<b>WITH</b> WP(C)/1643/2020	BIJOY LAKHSMI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, ELEM. EDU GA, ASSAM MR. C K S BARUAH (C.G.C., R4) ASSTT.S.G.I.
59	<b>WITH</b> WP(C)/1730/2020	NABA KRISHNA DUTTA <b>Versus</b> THE STAE OF ASSAM AND 2 ORS.	MR. S M SARMA MR. M M DEKA	SC, ELEM. EDU SC, SSA
60	<b>WITH</b> WP(C)/1824/2020	NEELAM KUMAR SHARMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B PRASAD MR. S B HANDIQUE	SC, ELEM. EDU ASSTT.S.G.I.
61	<b>WITH</b> WP(C)/1985/2020	BHANU BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, ELEM. EDU ASSTT.S.G.I.
62	<b>WITH</b> WP(C)/2083/2020	DIPAK SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M AHMED MR. N AHMED MRS R BEGUM MR R A AHMED	SC, PERSONNEL DEPT. (R2)

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LEAVE NOTE OF ADVOCATES FOR 26/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**[ For Wednesday,26th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.**

**ITEM NO. 10 WILL BE TAKEN VIA REMOTE  
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
9	AB/1661/2020 (BY SLIP)	SIDDHARTHA NARAYAN SARKER <b>Versus</b> THE STATE OF ASSAM	MS M DAS MR. M K CHOUDHURY	PP, ASSAM
<b>STAY MATTERS</b>				
10	Crl.Pet./507/2016 (ADMISSION), FIXED	MRIDULANANDA SARMA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR T KALITA MR.M CHOUDHURY MR.N K DAS MR A SAIKIA MR.A S ALI MR.S NEOGI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 4 i.e. ORIGINAL COURT NO. 8.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
10	WP(C)/3582/2018	M/S. SRI KRISHNA STONE CRUSHER UNIT AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA A M I RAHMAN	SC, FOREST SC, PCB

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Wednesday,26th August 2020]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
13	Bail Appln./1614/2020 FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA	PP, ASSAM
<b>MOTION</b>				
14	AB/1970/2020 WITH OFFICE NOTE, FIXED	SIMANTA KR NEOG <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM MR. Y. DOLOY(SC,TRANSPORT DEPTT.)
<b>BAIL HEARING (BA)</b>				
15	Bail Appln./1438/2020 FIXED	HANIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 6 i.e. ORIGINAL COURT NO. 7.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
9	Bail Appln./1638/2020	RABI AHMED BARBHUIYA @ RAVI AHMED BARBHUIYA <b>Versus</b> UNION OF INDIA	MR. R M DAS MR. K MONIR	SC, NCB
10	Bail Appln./1641/2020	BABUJAN ALI @ SULTAN <b>Versus</b> STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
7	WP(C)/3214/2020 (BY SLIP)	M/S. DRA-TKEE (JV) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	SC, PWD
<b>STAY MATTERS</b>				
8	WP(C)/2286/2020 (ORDERS) FIXED	M/S. MATLEBUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR R KALITA MR B ISLAM
9	<b>WITH</b> WP(C)/2308/2020	M/S MATLEBUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR A KALITA MR B ISLAM
10	<b>WITH</b> WP(C)/2369/2020	M/S MATLEBUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	SC, NHAI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
8	Bail Appln./1666/2020 (PDF COPY)	RUBUL DULIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>MOTION</b>				
9	AB/2128/2020 (PDF COPY)	SYED MARUF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
10	Bail Appln./1569/2020 FIXED	PRADIP MISHRA <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,26th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	Crl.Pet./334/2020	WALLIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
15	Crl.Pet./408/2020	KAMRUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN MS. K JAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 12 i.e. ORIGINAL COURT NO. 16.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
8	WP(C)/2008/2020	PRAKASH PANTATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, FINANCE
9	WP(C)/3282/2020	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, PNRD GA, ASSAM
<b>OTHER MATTERS</b>				
10	WP(C)/2925/2020 CAVT. NO.0404/2020 (ADMISSION),FIXED	DEBANANDA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. P J SAIKIA MR. K BORUAH MR. R S MISHRA	SC, PNRD GA, ASSAM MR. A BHATTACHARYYA MR D MAHANTA MR D MAHANTA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 13 i.e. ORIGINAL COURT NO. 18.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
10	Bail Appln./1635/2020	BADSHA ALI @ BADSHA MIYA <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
11	Bail Appln./1636/2020	ASHIK AHMED MONDAL@ LARJU <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
12	Bail Appln./1637/2020	HIMANGSHU AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. S PAUL	PP, ASSAM
13	Bail Appln./1640/2020	SAHABUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
14	Bail Appln./1642/2020	SOFIUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM
15	Bail Appln./1643/2020	KHALILAR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 15 i.e. ORIGINAL COURT NO. 17.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
14	Crl.Pet./388/2020 B/O	BHUPEN UZIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ALAM	PP, ASSAM SC, GMC
<b><u>STAY MATTERS</u></b>				
15	I.A.(Crl.)/75/2020 (ORDERS STAY VACATING) in Crl.Pet./745/2018	MS. SAGUFA AHMED <b>Versus</b> UPPER ASSAM PLYWOOD PRODUCTS PVT. LTD. AND ANR.	MS. D GHOSH MR SAURADEEP DEY	PP, ASSAM
	<b>WITH</b> Crl.Pet./745/2018	UPPER ASSAM PLYWOOD PRODUCTS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A SARMA	MR. D DAS (R2) MR S KHOUND (R2) MS. D GHOSH R SARMAH (R2) MR H BETALA MR SAURADEEP DEY PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020